

#### **ABSTRACT**

Public Health – A (H1N1) / Influenza – Testing of samples – By RT-PCR – Approval of Private Laboratory – Chettinad Hospital and Research Institute, Chennai - Orders – Issued.

# **HEALTH AND FAMILY WELFARE (P1) DEPARTMENT**

G.O.(Ms).No. 202

Dated: 27.04.2020 Sarvari, Chithirai – 14 Thiruvalluvar Aandu – 2051.

- 1. G.O.(Rt)No.1404, Health and Family Welfare Department dated 15.08.2009
- 2. G.O.(Rt)No.1161, Health and Family Welfare Department dated 21.09.2010.
- 3. G.O.(Ms)No.291, Health and Family Welfare (P1) Department, dated: 01.12.2016.
- 4. G.O.(Ms)NO 387 Health and Family Welfare (P1) Department, dated: 27.08.2019.
- 5. From the Director of Public Health and Preventive Medicine, letter No.41986//EPI/S2/2019, dated 09.04.2020.

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# ORDER:

In the G.O. first, third and fourth read above, the Government had approved some Private Diagnostic Laboratories to carryout testing of samples for influenza A (H1N1) in Tamil Nadu subject to the adherence of the conditions stipulated in G.O. second read above.

- 2. The Director of Public Health and Preventive Medicine in his letter 5<sup>th</sup> read above, has stated that as per the request of Chettinad Hospital and Research Institute, Chennai a inspection team visited and ascertained the facilities available in the Laboratory to test Influenza A(H1N1) by RT-PCR. The inspection team therefore recommended for testing Influenza A(H1N1) by RT-PCR method.
- 3. After detailed examination, the Government have decided to accept the proposal of Director of Public Health and Preventive Medicine and grant permission to Chettinad Hospital and Research Institute, Chennai to carryout testing of samples of Influenza A(H1N1) in Tamil Nadu by RT-PCR method,

as per the recommendations and Guidelines of WHO, CDC and Government of India subject to the following conditions:-

- i) The approved private laboratory should use only the WHO recommended protocols for the confirmation of A(H1N1) by RT-PCR method.
- ii) They should send the daily report to the Director of Public Health and Preventive Medicine, Chennai-6 by email(<a href="mailto:dphepi@nic.in">dphepi@nic.in</a> and <a href="mailto:tnssu.idsp@gmail.com">tnssu.idsp@gmail.com</a>) without fail.
- iii) Assistance of any kind will not be provided by the Government for doing the testing.
- iv) Confidentiality has to be maintained on the results except informing the concerned patient.
- v) The approved laboratory should collect only a sum of Rs.3,750/-(Rupees three thousand seven hundred fifty only) (Lab fee Rs.3000/- + Processing fee Rs.750/-) per sample / person tested as its charges for the Diagnostic service and any deviation should lead to cancellation of permission issued to the laboratory by the Government.

## (BY ORDER OF THE GOVERNOR)

#### BEELA RAJESH SECRETARY TO GOVERNMENT

To

The Director of Public Health and Preventive Medicine, Chennai – 600 006.

The Director of Medical Education, Chennai – 600 010.

The Director of Medical and Rural Health Services, Chennai - 600 006.

The Director of Medical and Rural Health Services (ESI), (i/c), Chennai - 600 006.

The Director of Family Welfare (i/c), Chennai – 600 006.

The Mission Director, State Health Society, Chennai – 600 006.

The Principal Secretary / Commissioner of Indian Medicine and Homoeopathy, Chennai – 600 106.

The Project Director, Tamil Nadu State AIDS Control Society, Chennai - 600 008.

The Managing Director, Tamil Nadu Medical Services Corporation Limited, Chennai – 8.

The Chettinad Hospital and Research Institute, Rajiv Gandhi Salai, Kelambakkam, Tamil Nadu – 603 103.

## Copy to:

The Special Personal Assistant to Minister for Health and Family Welfare Department, Chennai- 600 009.

The Health and Family Welfare (Data Cell) Department, Chennai- 600 009. Stock File / Spare Copy.

//FORWARDED BY ORDER//

SECTION OFFICER 27/4/2020